

**Court – II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No.85 of 2014**

**Dated : 20<sup>th</sup> November, 2014**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anurag Sharma, Ms. Poorva Saigal  
and Mr. M.G.Ramachandran  
Counsel for the Respondent (s) : Mr. Amit Kapur with Ms Apporva Misra  
for R-2  
Mrs Suparna Srivastava for R-1

**ORDER**

The learned counsel for the appellant seeks time to file rejoinder. Permitted to file the rejoinder by 15.12.2014.

It is reported by the learned counsel for the parties that the Respondent No.2 herein is also filing an appeal against the same impugned order and the same is admitted today with the directions to post the same along with Appeal No. 85 of 2014. Accordingly, post these appeals along with the above appeal filed by Respondent No.2 on **17<sup>th</sup> December, 2014** for hearing.

**( Justice Surendra Kumar )  
Judicial Member  
rkt/jsh**

**( Rakesh Nath )  
Technical Member**